

**GOVERNMENT OF INDIA
COMMUNICATIONS
LOK SABHA**

UNSTARRED QUESTION NO:2280

ANSWERED ON:04.12.2000

STERLITE INDUSTRY LIMITED

BASUDEB ACHARIA;BHIM PRASAD DAHAL;RAVI PRAKASH VERMA;SAMAR CHOUDHURY;SUDARSANA E.M.
NATCHIAPPAN

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Department of Telecommunications (DoT) has sought the opinion of the Law and Justice Ministry to blacklist Sterlite Industries Ltd. From participating in future tenders of the Department as published in Times of India dated November 4, 2000;
- (b) if so, the facts in this regard;
- (c) the details of the companies which have submitted their tender bids for the cables;
- (d) whether the Government have taken any decision with regard to ward of contract; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS

(SHRI TAPAN SIKDAR)

- (a) No, Sir.
- (b) Not applicable in view of (a) above.
- (c) The details of the companies which have submitted their tender bids for the cables are as per enclosed Annexure-A.
- (d) Yes, Sir.
- (e) The details are as per enclosed Annexure-B.